F.no.1-1403/FSSAI/Imports/2015 (Part 1)

Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

The 30th November, 2021

ORDER

Subject: Testing of coumarin in imported cinnamon - Reg.

Standards of Cinnamon is specified at 2.9.4 of (Food Product Standards & Food Additives) regulations, 2011. As per the standard, the Coumarin content (on dry basis) shall not be more than 0.3 percent by weight. Further the FSSAI manual of method of analysis for spices, herbs and condiments covers the method of testing of coumarin in cinnamon.

In view of above, Authorized Officers are hereby directed to ensure that the all imported consignment of cinnamon gets tested for coumarin content.

(Dr. Amit Sharma)
Director (Imports)
Email- dramit.sharma@fssai.gov.in

To,

- 1. All Authorised Officers, FSSAI- for compliance of above order.
- 2. All FSSAI Notified labs- for compliance of above order.
- 3. Director (Customs) & Commissioner (Single Window Project, CBIC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

Copy for information to-

- 1. PPS to CEO, FSSAI
- 2. CITO, FSSAI-HQ (for uploading on the FSSAI website)